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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P. (C) 5454/2020

DHRUV KRISHAN MAGGU Petitioner Through: Mr. Jagmohan Bansal, Advocate with Mr. Akhil Krishan Maggu, Advocate.

versus

UNION OF INDIA & ORS. Respondents Through: None.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE SANJEEV NARULA

	<u>O R D E R</u>
%	15.12.2020

CM Appl. 28105/2020

In view of the adjournment slip circulated by learned counsel for respondents, adjourned to 18th December, 2020.

Interim orders to continue.

MANMOHAN, J

SANJEEV NARULA, J

DECEMBER 15, 2020 js